

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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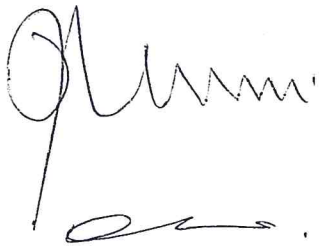

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/(IB)/2017
NAME OF THE PETITIONER(S) : DALAS BIOTECH LTD
NAME OF THE RESPONDENT(S) : BAFNA PHAMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	R. Kannan	P.C.S for Bafna Pharmaceuticals	
2)	D. Sai Shankar	DALAS - Petitioner	

ORDER

Counsels representing both the parties are present. PCS representing the respondent submitted that the matter has been settled and signature of the respondent is yet to be obtained on the joint memo of compromise. He prayed for a week's time in this regard. Time is extended at request. Put up on 18.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)